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Title: Need to solve the problems faced by the coir workers in Kerala.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I take this opportunity to bring to the notice of the Government of India an issue regarding coir workers. There are about five lakh women coir workers in Kerala. They are thrown out of employment because the producers refuse to continue with production due to the export policy adopted by the Central Government. We all speak for women empowerment, but unfortunately these five to six lakh women workers are thrown out of employment for no fault of theirs. The Government of India proposed certain schemes and those schemes were implemented by the State Government. The Central Government had promised to give fifty per cent of the money. The Central Government said it would be on 50:50 basis. But the Central Government did not disburse a paisa towards the implementation of this scheme. The Central Government suggested the scheme and the State Government implemented it. This is an age-old traditional industry,, The workers are now in starvation. We will hear about starvation deaths in the near future. Until and unless the Central Government takes immediate remedial measures, the situation will become worse. I, therefore, request the Central Government to consider the matter as seriously as possible.

MR. SPEAKER: Now the House stands adjourned to meet again at 2 p.m.

13.16 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

14.07hrs.

*The Lok Sabha re-assembled after Lunch at seven minutes
past Fourteen of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

श्री रघुनाथ झा (गोपालगंज) : उपाध्यक्ष महोदय, शून्यकाल में मैंने बिहार के बारे में एक प्रश्न उठाया था।^{†††} (व्यवधान)

उपाध्यक्ष महोदय : यह शून्यकाल नहीं है।

श्री रघुनाथ झा : एक मिनट सुनने की कृपा करें। बिहार के लोग आज संसद पर मार्च कर रहे थे और उनका नेतृत्व हमारे सांसद देवेन्द्र प्रसाद यादव जी कर रहे थे। संसद के बाहर उन पर भयंकर लाठीचार्ज हुआ है। वे घायल हुए हैं और बिहार के सैकड़ों लोग घायल हुए हैं जो बिहार के बाढ़ और सुखाड़ के स्थायी समाधान के लिए अपनी फरियाद लेकर आए थे। देश के प्रधान मंत्री के यहां पहले से उन्होंने नोटिस सर्व कराया था कि वह मांग समर्पित करेंगे और इसके लिए वे आ रहे थे तो पुलिस ने उनको बुरी तरह से पीटा और दूसरे लोगों को भी पीटा। अभी मैं वहां पर गया था। सांसद श्री रघुवंश प्रसाद सिंह और श्री राजो सिंह भी गए थे।^{†††} (व्यवधान)

उपाध्यक्ष महोदय : आपने शून्यकाल में भी यह विषय उठाया था, इसलिए दोबारा उठाने की कोई बात नहीं है।

...(व्यवधान)

श्री रघुनाथ झा : उन पर लाठीचार्ज हुआ और पानी की फुहार मारी गई है। बुरी तरह से हजारों लोगों को पीटा गया है।^{†††} (व्यवधान)

उपाध्यक्ष महोदय : यह ज़ीरो आवर नहीं है।

श्री रघुनाथ झा : उनको अपनी फरियाद कहने का भी अधिकार नहीं है?^{†††} (व्यवधान)

उपाध्यक्ष महोदय : आप बैठ जाइए। Now, Matters under Rule 377 will be taken up.